

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 8th Day of August, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/426/2016

Ajeet Kumar Yadav **Applicant**
By Advocate: **None**
Versus

1. Union of India & Ors. **Respondents**

By Advocate: **None**

O R D E R

List revised. None present for rival parties.

2. Despite repeated opportunities no rejoinder has been filed. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil